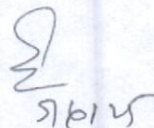


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office earlier order No.28227-28287/S.V/DHJS/Gaz/ 2025, dated 02.06.2025, Ms. Ravinder Bedi, District Judge, Commercial Court-12, (Central), Tis Hazari Courts, Delhi, is hereby detained for duty on 16.06.2025 and 17.06.2025 in place of Sh. Sanjeev Kumar Aggarwal, the then District Judge, Commercial Court-01, (Central), Tis Hazari Courts, Delhi, during Summer Vacation, 2025.

1. The Ld. Judicial Officer shall hold the Court in her Court Room and ensure that the Officer is available on the dates for duty during the Summer Vacation, 2025.
2. The Ld. Judicial Officer shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation, 2025.
3. The Judicial Officer shall be assisted by her own court staff on the dates she performed the duty.
4. The office of the Central District will remain open daily from 10.00 am to 05.00 pm except on Second Saturday, Sunday and other Holiday, if any.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

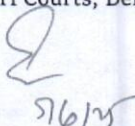
No. 35718-35772/S.V/DHJS/Gaz/2025

Dated 05 JUN 2025

Sub:- Detention of Judicial Officer during Summer Vacation 2025.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi/RACC.
3. The Officers concerned.
4. The Director (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
5. The CJM/ACJM/ACJ, Central District, Tis Hazari Courts, Delhi.
6. The Senior Civil Judge-cum-Rent Controller (Central) Tis Hazari Courts, Delhi.
7. The AO(J)/Branch In-charge, Admn. I-II-III, Filing Section, General Branch, Computer Branch, IT/Digitization Cell, Care Taking Branch (Central), E-Sewa & Suvidha Kendra, CJM Office, Pool Cars, Tis Hazari Courts, Delhi.
8. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
9. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
10. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
11. The Public Prosecutor Tis Hazari Courts, Delhi.
12. The Incharge, Lock up, Tis Hazari Courts, Delhi.
13. The PS/Reader to the undersigned.
14. The Secretary, Bar Association, all court complexes, Delhi/ New Delhi.
15. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
16. The R&I Branch (Central) for uploading on LAYERS.
17. The Dealing Clerk, Leave Seat (Judicial Branch, Central) Tis Hazari Courts, Delhi.



Principal District & Sessions Judge (HQs)
Delhi